

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 98/2005 OA 519/2004

New Delhi, this the 30th day of January, 2006

Hon'ble Mr. V.K. Majotra, Vice-Chairman (a) Hon'ble Mr. Mukesh Kumar Gupta, Member (j)

Mahavir Singh S/o Shrl Bhagrawat Singh R/o H-1/4, P.S. Defence Colony, New Delhi.

.... Applicant.

(By Advocate Shri T.S. Malik for Shri S.K. Gupta)

VERSUS

Shri K.K. Paul, Commissioner of Police, Delhi Police Headquarters, MSO Building, I.P. Estate, New Delhi – 110 001.

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.... Contemnor / Respondent

(By Advocate Shri Ajesh Luthra)

ORDER (ORAL)

By Hon'ble Mr. Mukesh Kumar Gupta:-

Respondents have issued an order dated 01.12.2005 whereby a large number of persons including the applicant have been granted second financial upgradation w.e.f. 29.6.2002 as he has completed 24 years of service on the said date as per DOP&T's OM dated 09.8.1999 pursuant to directions issued by this Tribunal on 05.8.2004 in OA 519/2004. Since the directions of this Tribunal stand fully complied with, the present CP is disposed of and notices to respondents are discharged.

(Mukesh Kumar Gupta) Member (J) (V.K. Majotra) Vice-Chairman (A)

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